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**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

Original Application No.180/00978/2018

Tuesday, this the 6th day of August, 2019

C O R A M :

**HON'BLE Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER
HON'BLE Mr.ASHISH KALIA, JUDICIAL MEMBER**

Udayakumar.V.,
S/o.late Sri.T.R.V.Nair,
Aged 53 years,
Programme Executive,
All India Radio, Devikulam.
(under order of suspension)
Residing permanently at House No.41,
Karunya Nagar, R.V.Puram P.O., Trissur – 680 631.Applicant

(By Advocate Mr.M.R.Hariraj)

v e r s u s

1. Prasar Bharati (Broadcasting Corporation of India),
represented by its Chief Executive Officer,
Prasar Bharati (Broadcasting Corporation of India),
PTI Building, Parliament Street, New Delhi – 110 001.
2. Director General of All India Radio,
Akashvani Bhavan, Parliament Street,
New Delhi – 110 001.
3. Additional Director General of All India Radio,
Southern Region, All India Radio,
Rajbhavan Road, Bangalore – 1.
4. Head of Office,
All India Radio,
Devikulam, Idukki – 685 613.
5. Narayanan Namboothiri.S.,
Programme Executive,
All India Radio, Trissur.

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6. F.Sheheryar,
Director General of All India Radio,
Akashvani Bhavan, Parliament Street,
New Delhi – 110 001. ...Respondents

**(By Advocates Mr.T.C.Krishna, Sr.PCGC [R1-4]
& Mrs.Thanuja Roshan George [R5])**

This application having been heard on 6th August 2019, the Tribunal on the same day delivered the following :

O R D E R (O R A L)

Per : Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER

When the matter came up for consideration today, learned counsel for the applicant submitted that the O.A can be closed.

2. In view of the above, the O.A is closed with liberty to the applicant to approach this Tribunal again if any grievance subsists. No costs.

(Dated this the 6th day of August 2019)

**ASHISH KALIA
JUDICIAL MEMBER**

**E.K.BHARAT BHUSHAN
ADMINISTRATIVE MEMBER**

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List of Annexures in O.A.No.180/00978/2018

1. **Annexure A-1** – A copy of the Order No.05/09/2018-SI(B) dated 8.11.2018 issued by the second respondent.
2. **Annexure A-2** – A copy of the guidelines issued as per Order No.15/3/2017P-6 dated 21.2.2017 issued by the second respondent.
3. **Annexure A-3** – A copy of the representation dated 4.8.2017 submitted by the applicant to the third respondent.
4. **Annexure A-4** – A copy of the representation dated 21.10.2017.
5. **Annexure A-5** – A copy of the Order No.4/85/2003-SI(B)/Pt. dated 7.6.2018.
6. **Annexure A-6** – A copy of the wound certificate issued by the Metropolitan Hospital, Trissur.
7. **Annexure A-7** – A copy of the FIR in Crime No.578/2018 of the Viyoor Police Station along with its true English translation.
8. **Annexure A-8** – A copy of the FIR in Crime No.482/2018 of Viyoor Police Station, along with its true English translation.
9. **Annexure A-9** – A copy of the representation dated 15.9.2018.
10. **Annexure A-10** – A copy of the Letter No.AIR/DVM-1(2) 2018-G issued by the 4th respondent.
11. **Annexure A-11** – A copy of the representation dated 17.9.2018.
12. **Annexure A-12** – A copy of the representation dated 18.9.2018 before the third respondent.
13. **Annexure A-13** – A copy of the newspaper reports in dated Mathrubhumi daily 12.11.2018 with its true English translation.
14. **Annexure A-14** – A copy of the newspaper reports in Desabhimani daily dated 10.11.2018 with its true English translation.
15. **Annexure A-15** – A copy of the Order No.04/114/2009-SI(B)-Pt.I/110 dated 8.2.2019.
16. **Annexure A-16** – A copy of the representation dated 22.2.2019.
17. **Annexure A-17** – A copy of the representation dated 9.5.2019.

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- 18. Annexure A-18** – A copy of the Order No.TCR/21(YSP)-S(Part-file)/172 dated 29.4.2019.
- 19. Annexure A-19** – A copy of the Letter No.F.No.08/08/2019-SI(B)/341 dated 1.5.2019.
- 20. Annexure R-1A** – A copy of the complaint dated 28.8.2018 submitted by 5th respondent.
- 21. Annexure R-1B** – A copy of the letter dated 29.8.2018 sent by Head of Office, AIR, Thrissur to the 3rd respondent.
- 22. Annexure R-1C** – A copy of the letter dated 24.9.2018 of Smt.K.Chitalega along with report.
- 23. Annexure R-1D** – A copy of the letter dated 23.10.2018 forwarded by the 3rd respondent to the 2nd respondent.
- 24. Annexure R-1E** – A copy of the DG AIR's order dated 27.12.2018.
- 25. Annexure R-1F** – A copy of the order dated 8.2.2019 revoking the suspension of the applicant.
- 26. Annexure R-5(a)** – A copy of the Order No.BAN/ADG/1(2)2018-Estt.162 issued by the 3rd respondent dated 25.4.2018 in compliance to order dated 26.2.2018 in O.A.No.644/2017 before the Hon'ble CAT, Ernakulam Bench.
